



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday, 2nd June 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) MRS. PRONITA MORANG

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/970/2021	BIRENDRA SHARMA Versus THE UNION OF INDIA AND 8 ORS	MS. K JAIN	SC, NHAI ASSTT.S.G.I. SC, K A A C
2	WP(C)/1175/2021	LAKHAN HASNU Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. B J TALUKDAR	GA, ASSAM MS N NEWME SC, GHC SC, N C HILLS
3	WP(C)/1784/2021	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 14 ORS	MR. P N SHARMA MS. J BAISHYA MR B KALITA MS S P CHETRY	SC, PNRD GA, ASSAM
4	WP(C)/2014/2021	DAKHIN NARAMARI LP SCHOOL Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	SC, ELEM. EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/06/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
3)	MD. H BHUYAN	05-05-2025	To	06-06-2025
4)	MR J CHOPRA	11-05-2025	To	04-06-2025
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12)	MR D K BORDOLOI	02-06-2025	To	02-06-2025
13)	MR M Z AHMED	02-06-2025	To	03-06-2025
14)	MS B DUTTA	02-06-2025	To	03-06-2025
15)	MR. A M DUTTA	02-06-2025	To	03-06-2025
16)	MR. B HALDAR	02-06-2025	To	10-06-2025
17)	MR. H R KHAN	02-06-2025	To	16-06-2025

18) MR D K DAS

01-06-2025

To 10-06-2025



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BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/547/2022	RABIDHAR BARUA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U SAIKIA MR. S D ROY	GA, ASSAM SC, SEC. EDU. SC, FINANCE
2	WP(C)/2785/2022	THE NORTH EAST FRONTIER RAILWAY Versus BISWAJIT SINGH AND ANR.	MS. B SARMA	MR. Y S MANNAN (R1) MR. T DAS MR. C K NATH (R1) MR. S MUNIR (R1)
3	WP(C)/5235/2022	BHASKARJIT SAIKIA Versus ASSAM PUBLIC SERVICE COMMISSION AND 5 ORS.	MR. C CHOWDHURY MR. D K BAGCHI MR. D GOGOI MR. I BORTHAKUR	SC, APSC MR. R K D CHOUDHURY (r-5) MR. S S ROY (r-6) MS. L DEVI (r-5) MR R SENSUA (r-3) MR D BORAH (r-3) M. A. OASIS (r-3)
4	WP(C)/4994/2024	ABDUL QUIUM OSMANI Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, HIGHER EDU MS. J HAZARIKA(R-4,5) MR M CHOUDHURY (R-4,5) MR S DIFUSA(R-4,5) MR P J DAS(R-5)
5	WP(C)/5488/2024	ALOLIKA DATTA Versus THE STATE OF ASSAM AND 6 ORS	MR. A T SARKAR MR S HUSSAIN	SC, HIGHER EDU SC, KKHSOU

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 CRP/163/2019	PARIMAL SEN Versus ON THE DEATH OF RAM BILASH GOYAL, HIS LEGAL HEIRS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	MR. B K JAIN MS. O PHUKAN
2 WP(C)/117/2020	NACOF - ITAS CONSORTIUM Versus THE STATE OF ASSAM AND 7 ORS.	MR D DAS MR. J PATOWARI	GA, ASSAM
3 WP(C)/5387/2020	M/S PALMARIAN ENTERPRISE Versus THE STATE OF ASSAM AND 21 ORS	MR H TALUKDAR	SC, HANDLOOM AND TEXTILE SC, FINANCE
4 CRL.A(J)/114/2024	AINUL ALI Versus STATE OF ASSAM AND ANR	MRS DIPANJALI BORPUJARI	PP, ASSAM
5 WP(C)/2044/2025	JIYAU PASA Versus THE STATE OF ASSAM AND ORS	MD S HOQUE MR. M DEKA MS B A AHMED	SC, P W D

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